

As on 21 Nov 2023

ANNEXURE-A			
FORMAT OF DECLARATION OF ASSETS OF A JUDGE OF HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH			
Justice Anoop Chitkara, Judge, High Court of Punjab & Haryana			
Date of appointment in High Court of Himachal Pradesh 30.05.2019 [PHC]			
Date of joining in High Court of Punjab & Haryana on Transfer 12-10-2021			
SPOUSE- Vani Chitkara (Both Children are Adults and not dependent on me)			
1	All immovable properties held individually or jointly	Description & Location	Remarks, if any/ Year of acquisition
1.1	Self (Anoop Chitkara)	Half share in the land i.e. Approximately 1600 Sq. Meters of the building known as Lauriston in Lower Kaithu, Shimla	(ancestral)
1.1	Self (Anoop Chitkara)	Share in the ground floor of the building known as Lauriston, Lower Kaithu Shimla ownership on 1200 Sq. feet	(ancestral)
1.1	Self (Anoop Chitkara)	Undefined/ Undivided nominal share in the land measuring 7500 sq. meter in village and Post Office Charrabra, Tehsil & District Shimla, HP	(ancestral)
1.2	Spouse (Vani Chitkara)	Half share in the front flat of the building known as Lauriston, Lower Kaithu, Shimla, having 1200 Sq. Feet (self-acquired)	8/6/2014
	<b>Details of motor vehicles</b>	<b>Make/year</b>	<b>Remarks, if any/ Year of acquisition</b>
2			
2.1	Self	NIL	
2.2	Spouse	NIL	
2.3	Dependents	NA	
	<b>Ornaments &amp; other valueables</b>	<b>Approximate Total Weight as on 21-11-2023</b>	<b>Remarks, if any</b>
3			
3.1	Self	5 Grams 24 carat [999 purity] (Gift on son's wedding 9-12-2022)	
3.2	Spouse	Ornaments- Gold net total weight of pure gold in ornaments= 260.70 grams [24kt gold (GMS)]	
		Two gold bangles gifted by mother-in-law on 20-11-2023 (Not weighed)	
		Gold sovereign (Guinny) 22 carats received as gift from sister on 08 Dec 2023 [22 carats, 8 grams]	
		Gold bars & coins received as gift on the wedding of son on 09-Dec-2022 [24 carat total weight 40 grams]	
		Gold bars & coins received as gift from son and daughter-in-law on 08-Oct-2023 [24 carat total weight 180 grams]	

		Silver -coins- and one silver ring of Father-in-law, total weight <b>1000 grams (Approx.)</b> [Old coins with approx. 80% purity]	
		Silver -Bars- weight <b>500 grams [99.9% purity]</b> and One bar of <b>1 ounce [99.9% purity]</b>	
		Silver -tumblers 2 nos. [ <b>80% purity</b> Approximately] Received as gift on son's wedding in Dec 2022 -Not weighed	
		Old idols of Gods (Silver) -Not weighed	
3.3	Dependents	NA	
	(i)		
	(ii)		
<b>4</b>	<b>Bank deposits, fixed deposits, shares / Public Provident Fund, General Provident Fund, debentures/ mutual funds etc.</b>	<b>Description &amp; Value (As on 21-11-2023)</b>	<b>Remarks, if any Amount in INR (In Rupees)</b>
4.1	Self	Joint policy with spouse Health Insurance Cigna Manipal Health Insurance. Sum assured 1,00,00,000 each	
		Term Insurance HDFC Life Policy	
		Term Insurance ICICI Pru iProtect Smart Policy	
		Term Insurance Aegon Life Insurance Policy	
		Life Insurance Company Policy Pension plan INR 100,000	
		Life Insurance Company Policy Pension plan INR 100,000	
		Life Insurance Company Policy Pension plan INR 100,000	
		Life Insurance Company Policy Pension plan INR 100,000	
		Life Insurance Company Policy Pension plan INR 100,000	
		Amount invested in GPF up to 21-11-2023	<b>58,48,635</b>
		NHAI Bonds NHAI 54EC Bonds	<b>11,000,000</b>
		Amount invested in NPS Tier 1 account up to 21-11-2023	<b>6,43,134</b>
		Balance in SB Account ICICI as on 21-11-2023	<b>2,51,525</b>

		Balance in SB Account HDFC BANK as on 21-11-2023		27,419
		Cash in US Dollars as on 21-11-2023= [898 usd]		
		Cash in hand as on 21-11-2023 Approx.		2,00,000
	Liabilities	Loan due to Vani Chitkara [spouse] as on 21-11-2023 taken from spouse through bank	6,50,000	
4.2	Spouse	Vani Chitkara		
		Fixed Deposits with ICICI Bank [50,00,000+10,00,000]		60,00,000
		Fixed Deposits with HDFC Bank		7,00,000
		Amount invested in NPS Account Tier 1 upto 21-11-2023		4,70,934
		Current value in NPS Account Tier 2 upto 21-11-2023		36,25
		Amount invested by Vani Chitkara in Equity Shares in her old ICICI Direct account up to 21-11-2023		96,05,677
		Balance in SB Account ICICI 9263 as on 21-11-2023		12,51,473
		Balance in SB Account HDFC BANK 22708 as on 21-11-2023		77,503
		Balance in SB Account HDFC BANK SB 6681 as on 21-11-2023		12,205
		Loan due from Anoop Chitkara as on 21-11-2023 given through bank transactions		6,50,000
		Cash in hand as on 21-11-2023 Approx.		2,00,000
4.3	Dependents	NA (Both children are adults and Independent)		
	Place: Chandigarh			
		Sd/-		
	Date: 21-11-2023	Signature of the Judge		